GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL & TRAINING) LOK SABHA UNSTARRED QUESTION NO. 3021 (TO BE ANSWERED ON 16.03.2016)

VISIT TO SAARC COUNTRIES ON LTC

3021. SHRI S. SELVAKUMARA CHINNAYAN: DR. C. GOPALAKRISHNAN:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Union Government has taken a decision to allow the Government employees to avail Leave Travel Concession (LTC) facility to visit SAARC countries;
- (b) if so, the details thereof;
- (c) the criteria to avail this LTC facility by the employees; and
- (d) the reasons for not including Pakistan under this proposal?

ANSWER

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Ministerøs Office. (DR. JITENDRA SINGH)

(a) to (d): No, Madam. There is no decision to allow the Government employees to avail Leave Travel Concession (LTC) facility to visit SAARC countries.
